

Yamuna Action Plan-II

*56. SHRI SANTOSH BAGRODIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the reasons for abnormal delay in implementation of Yamuna Action Plan-II (YAP-II) Development Project;

(b) whether Government would fix the responsibility for enhancement of the project cost directly attributable to delays on the part of the concerned officers of the Ministry and what is the likely enhancement cost; and

(c) how many slum colonies and the number of slum dwellers will be covered under YAP-II and what is the likely date of commencement of YAP-II and the project expenditure?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA): (a) and (b) Yamuna Action Plan-II was approved in July, 2003 at an estimated cost of Rs. 624 crore and is to be executed with financial assistance under Japan Bank of International Cooperation ODA Loan. As per Japan Bank of International Cooperation instructions, the appointment of Consultants is a pre-requisite for implementation of the project. While it has taken more time than anticipated in the appointment of Consultants due to differences in relevant guidelines of JBIC and GOI, all the qualifying action has been taken so as to implement the project for its completion by the stipulated schedule *i.e.* September, 2008 with no anticipated escalation of cost.

(c) There are over 75000 families inhabited on the banks of Yamuna river and major drains in Delhi. A study including pilot implementation for resettlement and rehabilitation of slums along the bank of the river and major drains in Delhi is planned under YAP-II. Information about the number of slum colonies, which will be covered under the project would be available only after completion of the study. The implementation of YAP-II has commenced on 1st December, 2004.

Representation in National Joint Consultative Committee of Steel

†*57. SHRI RUDRA NARAYAN PANY: Will the Minister of STEEL be pleased to state:

(a) on what basis Government select the representative in National Joint Consultative Committee of Steel;

†Original notice of the question was received in Hindi.